

(c) whether Government propose to prepare a comprehensive ambitious programme for afforestation on the barren land on collaboration with State Government; and

(d) if so, the amount proposed to be spent on this programme during 1989-90?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) While no annual appraisal of afforestation on barren lands is carried out, regular monitoring is done of the various afforestation programmes with reference to the targets which are fixed annually for all State and Union Territories, including Uttar Pradesh.

(b) Year-wise progress of the afforestation programme in Uttar Pradesh during the Seventh Plan period is as follows:

Years	Targets (Area in lakh hectares)	Achievements
1985-86	1.62	1.77
1986-87	2.25	2.43
1987-88	2.10	2.21
1987-89	2.55	2.65

(c) The target of coverage of afforestation programmes is expected to be substantially stepped up in the Eighth Plan period.

(d) The total outlay for the afforestation programme in Uttar Pradesh during 1989-90 is Rs. 95.73 crores, as compared to Rs. 75.89 crores in 1988-89.

Utilisation of Funds by DDA

*839. SHRI DINESH GOSWAMI:
SHRI KAMLA PRASAD RA-
WAT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the Budget allocation for the DDA for

1988-89;

(b) the actual expenditure incurred there against during the year;

(c) the amount which remained unspent and the reasons therefor;

(d) whether the expenditure during the last few months of the year was more in comparison to the earlier months; and

(e) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) to (e). Since the accounts for the period ending 31st March, 1989 are still in the process of being compiled and completed, the information will be laid on the Table of the Sabha in due course.

Setting up of Mountain Biosphere Reserve

*840. SHRIBALASAHEB VIKHEPATIL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Union Government have sanctioned any financial assistance to Government of Maharashtra for setting up a Mountain Biosphere Reserve at Ahmednagar in Maharashtra;

(b) if so, the details thereof;

(c) whether a scheme for the project has been sent by the State Government for clearance from the environmental angle; and

(d) if so, the steps being taken in the matter?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Field Kit to Detect Drugs

7795. SHRIVAKKOMPURUSHOTHAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a field kit to detect drugs has been developed indigenously;

(b) if so, the details thereof;

(c) whether commercial production of the kit has started;

(d) whether the indigenously developed kit is comparatively cheaper than the kit available in other countries; and

(e) if so, its scope for export to other countries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJKHAPARDE): As per the information received from Ministry of Finance (Department of Revenue) the reply is given below:

(a) to (c). A drug identification kit for use by the enforcement agencies, for on-the-spot identification of narcotic drugs and psychotropic substances has been indigenously developed by the National Chemical Laboratory, Pune. The Technical know-how has been transferred to M/s. Hindustan Antibiotics Limited, Pune who have undertaken commercial production of the said kits for use by various drug law enforcement agencies in the country.

(d) to (e). While specific information about the price of such kit in other countries is not available, it compares well with the price of the United Nations Drug Identification Kits and is cheaper than that of Czechoslovakia. As regards the scope for export, the United Nations Division of Narcotic Drugs have been suitably addressed in the matter.

Borotone Ointment

7796. SHRI RAM PUJAN PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Borotone ointment, an Homoeopathic antiseptic cream, is a basic formula of Homoeopathic composition, which has been duly licensed under the homoeopathic Drug Licence;

(b) whether the manufacturers are showing the product as Ayurvedic and thus permitting sale thereof without obtaining the necessary drug licence and cheating the gullible public; and

(c) if so, the action proposed to be taken against the erring manufacture?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJKHAPARDE):

(a) and (b). In accordance with the provisions of Drugs and Cosmetics Act, 1940, and the Rules-made thereunder, the Drug Controller of West Bengal is the Licensing Authority in the case. The Borotone ointment under the Licence No. HL. 605 M was manufactured by KMP Ayurvedic Research Centre, I Burman Street, Calcutta-7 as a Homoeopathic Anti-septic cream till 5.2.88. The formula of this cream given on the packing is as follows:-

" Each 5 gms. contains

Boric Acid	:	1% W/W
Zink Oxide	:	3% W/W
Berberis Aquifolium	:	1 x - 0.05 ml
Calendula Officinalis	:	1 x - 0.05 ml.
Sulphur Iodatum	:	3 x 0.025 ml.
Alcohol	:	4% V/W
Lanolin & Paraffin	:	Q.S."